

OFFICE ORDER NO. 62 OF 2020

Sub.:	Nomination of Nodal Officer of this Court to act as a final approver of the organization's QR code based E-Pass.
Ref.:	1. Government Circular No.CS/MH/Rly, dated 17 th July, 2020.
	2. This Office Order No.51 of 2020, dated 20 th July, 2020.

Shri. S. G. Tambade, Judicial Clerk was nominated as a Nodal Officer of this Court to act as a final approver of the organization's QR code based E-Pass, vide this Office Order, dated 20th July, 2020.

However, due to non availability of WhatsApp numbers of some staff members, the Nodal Officer could not submit the data of those staff members.

In view of above, Shri. S. G. Tambade, Judicial Clerk of this Court is once again hereby nominated as a Nodal Officer of this Court to act as a final approver of the organization's QR code based E-Pass and accordingly, to submit the data of remaining staff members to the concerned Authority. The details of the same are as under :


NODAL OFFICER

1.	Shri. S. G. Tambade, Judicial Clerk, Court of Small Causes, L.T.Marg, Dhobi Talao, Mumbai-400 002.	9323259355 (M) 22088700 (O) ID. No. SCCSGTM7201
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He is, hereby directed to go through the Government Circular, dated 17th July, 2020 and to comply with the directions contained in the said Circular and subsequent directions issued thereafter, in letter and spirit.

COURT OF SMALL CAUSES }
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MUMBAI : 14TH AUGUST,2020 }


(S. C. More)
Chief Judge

No.SCC/Nodal Officer/QR Code/ /2020

Copy to :

1. Shri. S. G. Tambade, Judicial Clerk, Court of Small Causes, Mumbai – 400 002.
2. Shri. Pramod Sawant / Shri. Devansh Shukla / Shri. Jyotimani, Technology Cell, 5th Floor, New Administration Building, CP Office compound, Dr. D. N. Road, Opp. Crawford Market, Mumbai – 400 001